

**Name of the corporate debtor: Nano Minpro Private Limited**  
**CIN:- U74999MH2006PTC164025**

Date of commencement of CIRP 12-04-2023 (Order received to IRP on 25-04-2023)

**List of creditors Version 1.0 as on: 16-05-2023 (Based on the claim received upto 09-05-2023)**

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	Annexure-I	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0		NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0		NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0		NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0		NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	12,86,38,078	1	11,26,72,294	0	0	1,59,65,784	Annexure-II	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0		NIL
<b>Total</b>		<b>1</b>	<b>12,86,38,078</b>	<b>1</b>	<b>11,26,72,294</b>	<b>0</b>	<b>0</b>	<b>1,59,65,784</b>	<b>0</b>	<b>NIL</b>

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.



**Annexure-II**

Name of the corporate debtor: Nano Minpro Private Limited CIN:- U74999MH2006PTC164025

Date of commencement of CIRP 12-04-2023 (Order received to IRP on 25-04-2023)

List of creditors Version 1.0 as on: 16-05-2023 (Based on the claim received upto 09-05-2023)

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Pradhvi Multitrade Pvt Ltd	08-05-2023	12,86,38,078	11,26,72,294	Unsecured	Nil	Nil	No	100%	Nil	Nil	0	1,59,65,784	The amount may undergo a change on the basis of supporting documents that may be received in future
<b>Total</b>			<b>12,86,38,078</b>	<b>11,26,72,294</b>								<b>0</b>	<b>1,59,65,784</b>	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.